

LOK SABHA

Friday, 17th May, 1957

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

MEMBER SWORN

Shri Bhadauria (Etawah)

ORAL ANSWERS TO QUESTIONS

श्रीलंका में भारतीय

*१०६. { श्री श्री नारायण दास :
श्री बी० चं० शर्मा :
श्री रघुनाथ सिंह :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय उद्भव के व्यक्तियों द्वारा श्रीलंका की नागरिकता के लिये दिये गये प्रार्थना-पत्र की वर्तमान स्थिति क्या है ; और

(ख) अब तक कुल कितने प्रार्थना-पत्र स्वीकार किये जा चुके हैं, और कितने नामंजूर कर दिये गये हैं ;

शेड्यूलिक कार्य उपमंत्री (श्रीमती लक्ष्मी मंगल) : (क) १९५६ के बाद के महीनों में श्रीलंका की नागरिकता के लिये अज्ञिया

निबटाने की राशर काफी बड़ी है और यह उम्मीद की जाती है कि इस साल अगस्त तक श्रीलंका सरकार यह काम पूरा कर लेगी ।

(ख) ताजे आकड़ों के मुताबिक अब तक ६५,४८२ लोगों ने सम्बन्ध रखने-वाली १७,६५२ अज्ञियां मंजूर कर ली गई हैं और ५,५०,४६५ लोगों से सम्बन्ध रखने-वाली १,६६,६८४ अज्ञियां रद्द कर दी गई हैं ।

Some Hon. Members: In English also please.

Mr. Speaker: Yes.

Shrimati Lakshmi Menon: (a) The pace of disposal of applications for Ceylon citizenship has considerably increased since the later part of 1956 and it is expected that the work will be completed by the Ceylon Government by August this year.

(b) According to the latest figures available 17,652 applications covering 65,482 persons have been accepted and 1,69,984 applications covering 5,50,495 persons have been rejected, so far.

Shri Shree Narayan Das: May I know whether the Prime Minister of Ceylon while inviting our Prime Minister gave any indication that the question of Stateless persons of Indian origin would be discussed during his visit?

Shrimati Lakshmi Menon: The purpose of the visit is well known. It is to open a township in Anuradhapura and to participate in the Buddha Jayanti celebrations and not to discuss the question of citizenship.

Shri Shree Narayan Das: May I know how many persons of Indian origin who have been declared Stateless there have been forced to leave Ceylon and come to India and how many have been allowed by the Government of India to come?

Shrimati Lakshmi Menon: That does not arise from this question. I want notice.

श्री रघुनाथ सिंह : जिन पाच लाख आदिमियों के आवेदन-पत्र रद्द कर दिये गये हैं, उन के भाग्य का क्या फैसला होगा ? वे हिन्दुस्तान में आयेगें या सिलोन में रहेंगें ?

Shrimati Lakshmi Menon: If they return to India, naturally they will be absorbed in the country, because their status is not that of displaced persons as in the case of displaced persons from Pakistan.

Pandit D. N. Tiwari: May I know how many families have been repatriated to India and where they have been settled?

Shrimati Lakshmi Menon: I want notice for that.

Shri D. C. Sharma: Is it a fact that the Ceylon Government has evolved a scheme by means of which it will allow persons of Indian origin to continue to remain in Ceylon without acquiring citizenship rights; and has the scheme been accepted by the Indians in Ceylon or not?

Shrimati Lakshmi Menon: I want notice for that also.

Shri Pattabhi Raman: May I know the reason for the time-lag in the disposal of the applications by the Ceylon Government?

Shrimati Lakshmi Menon: By the agreement of 1954 all the applications should have been disposed of by 1956, that is, within two years. But there have been some difficulties. And it is now expected, as I stated in the answer, that the applications will be disposed of by August.

Shri Pattabhi Raman: Has Government ensured that these applications are dealt with in a judicial manner?

Shrimati Lakshmi Menon: They are dealt with in a departmental manner.

Mr. Speaker: Next question.

Shri Punnoose: May I say, Sir, that we find it difficult even to reach your ear, if not to catch your eye? This Ceylon problem affects certain particular areas in the South, and some of us wish to put questions.

Mr. Speaker: If he is not able to catch my eye, he may say "Sir".

Shri Punnoose: I said "Sir".

Mr. Speaker: Very well. Next question.

Shri Tangamani: I submit that members from Madras should have a chance to put supplementaries on this question because most of the citizens in Ceylon are from Madras State, namely Tamilians.

Mr. Speaker: Then why did not the Madras gentleman put the question first? Why did he wait for the U.P. gentleman to take it up first?

Shri Tangamani: I have been trying to catch your eye.

Mr. Speaker: Order, order. Members cannot insist on chances to ask supplementaries on a question asked by somebody else. Next question.

Unemployment

*110. **Shri L. N. Mishra:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any assessment has been made of the progress achieved in solving the problem of unemployment in the country in pursuance of the recommendation made in the Second Five Year Plan; and

(b) if so the finding thereof?